GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION LOK SABHA UNSTARRED QUESTION NO. †1183 ANSWERED ON 09.02.2017

FUNDS UNDER NAMAMI GANGE MISSION

†1183. SHRI NARANBHAI KACHHADIYA SHRIMATI JYOTI DHURVE

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) the details of projects sanctioned under Namami Gange Mission as on September 30, 2016;(b) the estimated cost of these sanctioned projects along with the expenditure incurred thereon; and(c) the achievements made under the Mission so far and the steps taken/to be taken to achieve the goal of the Mission within stipulated time?

ANSWER

THE MINISTER OF STATE (IC) FOR YOUTH AFFAIRS & SPORTS AND MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(SHRI VIJAY GOEL)

(a) 86 sewerage infrastructure projects have been sanctioned under Namami Gange Program up to 31st December, 2016. Out of this, 35 projects have been completed. In addition, construction/modernization of 179 Ghats and 116 crematoria have been sanctioned in current financial year.Details of the projects are at **Annexure – I**.

(b) The sanctioned cost of the projects is Rs 9689.56 Crore. A sum of Rs. 2316.8 Cr. has been released to the States for sewerage infrastructure projects. Details are at **Annexure – II**.

(c) Various steps have been taken by the Govt. to achieve goals of the Mission within stipulated time. The steps taken include creation of a new institutional structure for policy and implementation in fast track manner which empowers National Mission for Clean Ganga to discharge its functions in an independent and accountable manner. National Mission for Clean Ganga have been given higher financial powers to sanction projects. The management structure of NMCG has also been strengthened. Projects under Namami Gange are now funded fully from the Centre. Monitoring mechanism has also been strengthened.

(Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 1183 to be answered on 09.02.2017 regarding "Funds under Namami Gange Mission")

Ghats and Crematoria										
SI. No.	State / Organisation	Total sanctioned costs	Number of Ghats to be created	Number of Crematoria to be created	Total Number of Projects					
1	Uttarakhand	207.36	35	35	71					
2	Uttar Pradesh	697.73	97	66	163					
3	Bihar	134.06	21	5	26					
4	Jharkhand	70.76	15	4	19					
5	West Bengal	21	11	6	17					
	SubTotal	1130.91	179	116	296					

(Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 1183 to be answered on 09.02.2017 regarding "Funds under Namami Gange Mission")

Progress Status of NGRBA Projects in the Basin States (As on 31st December, 2016)										
SI. No	State / Organisation	Total sanctione d costs in Rs. Cr.	STP capacit y to be created (in mld)	Creation of capacity through rehabilitatio n of old STP (in mld)	STP capacit y created (in mld)	Sewer networ k to be laid (in Km)	Sewer networ k laid (Km)	Releas e of fund	Total No. of project s	No. of Projects physically complete d
1	Uttarakhand	287.16	71.30		22.90	116.91	74.73	100.05	20	7
2	Uttar Pradesh	2742.99	335.90		122.00	1701.47	684.32	1061.93	18	4
3	Bihar	2155.62	218.00	64.00		1243.43	140.00	202.01	14	
4	Jharkhand	146.59	12.00			55.00	0.00	67.18	1	
5	West Bengal	1352.51	92.53	17.00		838.05	209.00	682.82	30	24
	Sub Total (Ganga)	6684.87	729.73	81.00	144.90	3954.86	1108.05	2113.99	83	35
6	Haryana	217.87	70.00	75.00	45.00	40.97	36.70	188.23	2	
7	Delhi	1655.91		950.00		35.58		14.58	1	
	Sub Total (Yamuna)	1873.78	70.00	1025.00	45.00	76.55	36.70	202.81	3	
	Total - Infrastructure)	8558.65	799.73	1106.00	189.90	4031.41	1144.75	2316.80	86	35